Issuing of multi-entry visa

- †2453. SHRIUDAY PRATAP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are contemplating on issuing multi-entry visa for five years for foreign tourists and traders; and
 - (b) if so, the details thereof and the specified terms for issuing visa?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) Yes.

(b) The Government has decided to grant multi-entry visas of five years duration for tourism to nationals of 18 countries namely France, Germany, Luxembourg, Netherlands, Belgium, Finland, Spain, Switzerland, Norway, Iceland, New Zealand, Japan, South Korea, Argentina, Brazil, Chile, Mexico and Vietnam. Tourist on this visa can stay in India for 90 days on each visit. Necessary instructions to this effect are being issued to all our Missions/Posts abroad.

Multiple entry business visa up to five years are already being issued to traders and businessmen who can furnish documentary evidence of conducting business or to explore possibilities of setting up business venture in India. This visa is issued with this stipulation that stay in India during each visit shall not exceed 180 days.

Reimbursement for peace missions by UN

- 2454. SHRI MOTIUR RAHMAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have to recover \$ 180.55 million from United Nations (UN) towards reimbursement for peace missions;
- (b) if so, the reasons for UN holding back reimbursement and efforts made to recover the same from UN; and
- (c) the details of Indian troops serving in peace mission of the UN and the number of Indian soldiers that were killed during the last three years while serving in peace missions?

[†]Original notice of the question was received in Hindi